

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

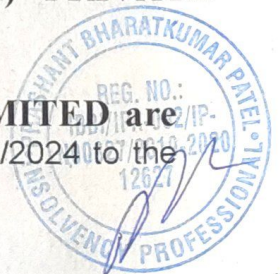
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS MASCOT CEMENT (INDIA)
PRIVATE LIMITED**

1.	Name of Corporate Person	MASCOT CEMENT (INDIA) PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	25/05/2016
3.	Authority under which corporate person is Incorporated/ Registered	Registrar of Companies Ahmedabad
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U26940GJ2016PTC092168
5.	Address of the Registered Office and Principal Office (If Any) Of Corporate Person	HOUSE NAME GELMA KRUPA NO.2,UDAYNAGAR, MAVDI MAIN ROAD,NEAR YES COLLECTION, Rajkot, RAJKOT, Gujarat, India, 360004
6.	Liquidation Commencement Date of Corporate Person	16/12/2023
7.	Name and Registration Number of The Insolvency Professional Acting as Liquidator	Prashant Bharatkumar Patel IBBI REGISTRATION NO.: IBBI/IPA- 002/IP-N00827/2019-2020/12627
8.	Address, Email and Phone No.of The Liquidator, As Registered with Board	Address: 51, Hariom Villa, Near Iscon Flower Flats, Bopal Guma Road, Ahmedabad- 380058 Mail Id: prashant167@gmail.com Phone: 09824002847
9.	Address, Email and Phone no to be used For Correspondence with the Liquidator	Address: 409,West Face Nr Bagbhan Party Plot Cross Road Zydus Hospital Road, Thaltej, Ahmedabad-380059 Email: prashant167@gmail.com Phone: 9824002847
10.	Last Date for Submission of Claims	15/01/2024

Notice is hereby given that **the MASCOT CEMENT (INDIA) PRIVATE LIMITED** has commenced voluntary liquidation on 16/12/2023.

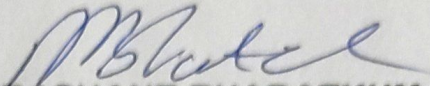
The stakeholders of **MASCOT CEMENT (INDIA) PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 15/01/2024 to the liquidator at the address mentioned against item 9.



The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date: 18/12/ 2023
Place: Ahmedabad




PRASHANT BHARATKUMARPATEL
LIQUIDATOR
IBBI REGISTRATION NO.: IBBI/IPA-
002/IP-N00827/2019-2020/12627